IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH ON THE DAY OF Tuesday THE 6th Day Of May 2025 COURT HALL NO.12 SITTING AT PRINCIPAL BENCH BENGALURU at 11:30AM BEFORE THE HON'BLE JUSTICE S RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTER PERTAINS TO KALABURAGI BENCH PRONOUNCEMENT OF JUDGMENT

	I RONGONCELLENT OF GODGHENT			
1	CRL.A 200060/2025 REG:MEMO FOR	(U/S 14 (A),)	<i>PET: SRI GANGADHAR</i> S S MAMADAPUR AND VENKATREDDY R	RES: THE STATE OF KARNATAKA AND OTHERS
	PRODUCE THE		PATIL	HCGP FOR R1
	CHARGE SHEET			SHIVANAND V
	FILED BY THE			PATTANASHETTI FOR R2
	ADVOCATE FOR			
	APPELLANT			
	(P/U/SEC.61(2),			
	103(1), 238 R/W			
	SECTION 3(s) OF			
	BNS 2023 & (1)			
	SECTION 3(2)(v) OF SC/ST (POA)			
	ACT			

---END---